

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
 BENCH, ALLAHABAD
 (This the 28th Day of March, 2018)

Hon'ble Dr. Murtaza Ali-JM

Review Application No. 330/00046/2017

In

Original Application No. 967/2017

(U/S 19, Administrative Tribunal Act, 1985)

1. Smt. Ram Devi W/o Late Bhagirath.
2. Pramod Kumar S/o Late Bhagirath.

Both R/o Msiha Ganj, Tripathi Market, Sipri, Bazar,
 District-Jhansi.

..... **Applicants**

By Advocate: Shri R.K. Rai.

Versus

1. Union of India through its General Manager Head Quarter North Central Railway, Allahabad.
- 1-A. Director General/Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi-110124.
2. Principal Director of Audit, Indian Audit and Accounts Department, N.C.R. (Subedarganj), Allahabad-211015.
3. Senior Account and Audit Officer (Administration), North Central Railway Allahabad.
4. Assistant Audit Officer, North Central Railway, Jhansi.

..... **Respondents**

By Advocate: None.

ORDER

Heard Shri Dharmendra Tiwari proxy counsel for Shri R.K. Rai, counsel for the applicant.

2. Counsel for the applicant submitted that he does not want to press this Review Application.

3. In view of the prayer made by counsel for the applicant the Review Application is dismissed as not pressed.

(DR. MURTAZA ALI)
Member (J)

/SS/